



भारतसरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General  
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय  
Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

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Date: 17.09.2025



बौद्धिक संपदा  
भारत

एकस्व / अभिकल्प / व्यापार चिह्न  
भौगोलिक उपदर्शन / कॉपीराइट  
आरजीएनआईआईपीएम

INTELLECTUAL PROPERTY  
INDIA

Patents / Designs / Trade Marks  
Geographical Indications / Copyright  
RGNIPM

No: CGPDTM-11013(11)/1/2020-CGOFFICE/1082

### OFFICE ORDER

DoPT vide OM No. 10/3/2024 EO(MM.II) dated 13<sup>th</sup> August, 2025 has conveyed appointment of Shri Lal Jha, IOFS (2012) as Deputy Secretary (Level-12 of the Pay Matrix in the 7<sup>th</sup> CPC) in the Office of Controller General of Patents, Designs and Trade Marks (CGPDTM) under the DPIIT on deputation basis for a period of 4 years from the date of taking over the charge of the post or till further orders, whichever is earlier.

2. In pursuance of above said DoPT's OM, Shri Lal Jha has assumed the charge of the post of Deputy Secretary (IT & Finance) in the O/o CGPDTM, Delhi with effect from 01.09.2025 (F.N.).

3. Further, pursuant to DPIIT's Notification No. P-24017/25/2018-IPR-I dated 09.09.2025 and assumption of charge by Shri Lal Jha as Deputy Secretary (IT & Finance) in O/o CGPDTM, following work is hereby assigned to him:

- Head of Office for IT Office, O/o CGPDTM, Delhi.
- Head of Office for Finance Division, O/o CGPDTM, Delhi.

4. He will report to CGPDTM.

5. In exercise of the powers vested in the Head of the Department under Rule 14 of the Delegation of Financial Powers Rules 1978, Shri Lal Jha, Deputy Secretary (IT & Finance) is declared as the Head of Office IT Office & Head of Office in respect of the O/o CGPDTM.

6. This issued with the approval of Controller General of Patents, Designs & Trade Marks.

(Satyendra Kumar Pandey)

Senior Joint Registrar of TM, GI & CR  
Head of Administration & Establishment  
O/o CGPDTM, Delhi

To:

Shri Lal Jha, IOFS (2012), Deputy Secretary (IT & Finance) O/o CGPDTM.

Copy to:

1. Shri Arun Kumar Gupta, Under Secretary to Govt. of India, DPIIT, Ministry of Commerce & Industry, Vanijya Bhavan, New Delhi – for information.
2. Head of Office, Patent Office, Chennai, Delhi, Kolkata, Mumbai.
3. Head of Office, Trade Marks Registry, Ahmedabad, Chennai, Delhi, Kolkata, Mumbai.
4. Head of Office, GI Registry, Chennai
5. Head of Office, Copyright Office, Delhi
6. Head of Office, SICLD Registry, Delhi
7. Head of Office, IT Office, Delhi
8. Head of Office, RGNIIPM, Nagpur
9. Pay & Account Officer, PAO, PDTM, Mumbai
10. Personal File.
11. Office Copy